NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C. P No.658/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Eye Focus Productions Pvt.Ltd.

V/s

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER C.P. No. 658/252/NCLT/MB/MAH/2017

- When the matter is called none present. 1.
- 2. Registry to issue Notice intimating the next date of hearing.
- Adjourned to 16.02.2018. 3.

Sd/- ~

BHASKARA PANTULA MOHAN

Member (Judicial) 22.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)